

Annexure-6

Name of the Corporate Debtor : P.L. Industries Pvt Ltd
 Date of commencement of CIRP : 12.01.2024
 List of creditors as on : 07.02.2024

List of operational creditors (Employees)

(Amount in Rs.)

| Sl. No. | Name of the authorised representative | Name of employees | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set off | Amount of claims under verification | Amount of claims not admitted | Remarks, if any |
|---------|---------------------------------------|-------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------|---|----------------------------|--|-------------------------------------|-------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party | % of voting share in COC, if applicable | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | TOTAL | | | - | - | | | | 0 | 0 | 0 | 0 | 0 |